

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.7-IA/1015(AHM)2024 in IA/290(AHM)2024  
in  
CP(IB)/89(AHM)2023

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Zameer Pawankumar Agrawal Personal Gurantor Of  
Roselabs Bioscience Limited

.....Applicant

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sunil Bhavsar, Adv. a.w Ms. Riddhi Vadgama, Adv.  
For the Respondent : Mr. Monaal Davawala, Adv. for Raj Radhe

**ORDER**

**IA/1015(AHM)2024 in IA/290(AHM)2024**

List for further consideration on 22.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**